

pany also confirmed that, on the basis of the promotion arrangements made, IDBI would provide the necessary financial assistance. It is now understood that the promoters' agreement between the State Government and M/s. Shaw Wallace has still not been finalised and the terms of the agreement are under discussion. As a result the company has not been able to tie up fully the financial arrangements and obtain assistance from the financial institutions.

The project is in the joint sector and has been promoted by the State Government and M/s. Shaw Wallace. It would be for the promoter/promoters to arrange for the required funds.

Autonomy for the films division

853. SHRI GHOSH MOHIUDDIN SHEIKH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that a working group has been set up to study the feasibility of granting autonomy to the films division; and

(b) if so, what are the terms of reference of the working group and by when the report of the working group will be available?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI LAL K. ADVANI): (a) and (b) It is proposed to constitute a Working Group to examine the feasibility of converting the Film Division into an autonomous organisation. The terms of reference, etc. of the proposed working group are in the process of being finalised.

Inter-relay of television programmes among the cities of Delhi, Calcutta and Bombay

854. SHRI GHOSH MOHIUDDIN SHEIKH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) by when the inter-relay of television programmes will be possible

among the metropolitan cities of Delhi, Calcutta and Bombay; and

(b) the progress made in this regard so far?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI LAL K. ADVANI): (a) and (b) Relay of television programmes among the metropolitan cities of Delhi, Calcutta and Bombay will be possible when wide-band microwave linkage of these cities is established.

Bombay-Delhi wide-band microwave links are expected to be handed over by P&T to Doordarshan for use during 1979 and the Delhi—Calcutta links during 1980.

Reorganisation of Sainik schools

855. SHRI GHOSH MOHIUDDIN SHEIKH: Will the Minister of DEFENCE be pleased to state:

(a) whether Government have appointed two sub-committees to reorganise the Sainik schools;

(b) whether it is a fact that Interim reports of the committees have been received by Government; and

(c) if so, what are the main recommendations of the committees?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHER SINGH): (a) to (c) The Board of Governors of Sainik Schools Society have appointed two Sub-Committees, one to go into the question of finance of Sainik Schools and the other to go into the question of admission to these schools. The Sub-Committees submitted their interim reports a few weeks ago. These are under consideration.

Some of the main recommendations relate to the revision of pay scales of Sainik Schools employees, wider publicity to the scheme of Sainik schools for attracting larger number of candidates from rural and backward classes of the society.